

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 15/MP/2016

- Subject : Petition seeking directions for preparation of UI account under-drawal against collective transactions within specified time and for payment of UI charges in terms of the Central Commission Regulations read with Regulations of the State Commission.
- Date of hearing : 19.5.2016
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Rajasthan Steel Chamber
- Respondents : Rajasthan Vidyut Prasaran Nigam Limited and others.
- Parties present : Shri Anand Ganesan, Advocate, RSC
Shri S.K. Agarwal, Advocate, Rajasthan Dicoms
Shri S.P. Das, Advocate, Rajasthan Dicoms
Shri Manoj Kr. Sharma, Advocate, RVPNL
Shri Pradeep Mishra, Advocate, RVPNL
Shri M.M. Sharma, RVPNL

Record of Proceedings

Learned counsel for the petitioner requested for time to file rejoinder to the reply of Rajasthan Vidyut Prasaran Nigam Limited (RRVPNL). Request made was allowed by the Commission.

2. The Commission directed the petitioner to file rejoinder to the reply of RRVPNL, by 3.6.2016 with an advance copy to the respondents. The Commission directed that due date of filing the rejoinder should be strictly complied with. No extension shall be granted on that account.

3. The petition shall be listed for hearing on 30.6.2016.

By order of the Commission

**SD/-
(T. Rout)
Chief (Law)**